

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

UNSTARRED QUESTION NO:3791
ANSWERED ON:14.12.2009
WELFARE OF PORT LABOURERS WORKERS
Balram Shri P.

Will the Minister of SHIPPING be pleased to state:

- (a) the steps taken by the Government for upliftment and welfare of labourers/ workers engaged in major ports; and
- (b) the funds allocated and released by the Government for the purpose during each of the last three years and the current year, port-wise?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SHIPPING (SHRI G.K. VASAN)

(a): Major Port Trusts/Dock Labour Boards undertake various welfare measures for their employees/workers and the expenditure on this account is incurred by them from their internal funds and no funds are released directly by the Government for this purpose.

Major Port Trusts/Dock Labour Boards have undertaken various measures for the welfare of their employees/workers and their dependents. Main activities undertaken by them for this purpose are as under :-

- (i) Medical facilities
 - (ii) Housing facilities
 - (iii) Financial Assistance to members of families of employees dying in harness or invalidated on medical grounds.
 - (iv) Educational facilities including vocational training classes.
 - (v) Canteen facilities at subsidized rates.
 - (vi) Scholarship for children studying in Schools and Colleges.
 - (vii) Financial assistance for purchase of text books by the children studying in school/colleges.
 - (viii) Set up women employees welfare committee.
 - (ix) Sports and Recreational facilities.
 - (x) Employees co-operative societies.
 - (xi) Transport facilities at subsidized rates.
 - (xii) Rest shelters
- (b) Details of expenditure incurred by the Major Port Trusts/Dock Labour Boards on welfare activities are given in statement at Annexure.